

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2686
TO BE ANSWERED ON 14.3.2016**

Agitation in Institutions

2686. SHRI P.V. MIDHUN REDDY:
SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the student agitation in various Higher Educational Institutions in the country including Jawaharlal Nehru University (JNU);
- (b) if so, the details thereof during the last year and the current year;
- (c) whether the Government has any evidence of involvement of anti-social elements in these incidents;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (e): Education is a concurrent subject and majority of Higher Educational Institutions (HEIs) come under the purview of State Governments/Union Territory Administrations. The data of all HEIs in this regard is not maintained centrally. Moreover, Central Universities are autonomous bodies created under the Acts of Parliament and they enjoy complete autonomy in administrative and academic matters. The Government has taken note of the student agitations which took place recently in University of Hyderabad and Jawaharlal Nehru University, New Delhi. Regarding anti-social activities, the Universities, being autonomous organizations, are competent to deal with them alongwith local authorities.
